

pan>

Title: Introduction of the Special Financial Assistance to Santhal Pargana Region of the State of Jharkhand Bill, 2015.

SHRI NISHIKANT DUBEY (GODDA): I beg to move for leave to introduce a Bill to provide for special financial assistance to the Santhal Pargana region of the State of Jharkhand for the purpose of promoting the welfare of the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes of the persons and for the development, exploitation and proper utilization of its resources.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for special financial assistance to the Santhal Pargana region of the State of Jharkhand for the purpose of promoting the welfare of the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes of the persons and for the development, exploitation and proper utilization of its resources."

The motion was adopted.

SHRI NISHIKANT DUBEY: I introduce** the Bill.

15.54 ½ hours